RPwD Act, 2 having less to 5	or person with specified disability 2016 but not covered under the cothan 40% disability and having differentify that, we have examined Manager of the common of the commo	definition of S ficulty in writi r/Ms/Mrs ill/PO/PS/Distr ion), and to sta	section 2(r) of tong (name of ict/State), aged ate that he/she had be/she had be/	the said Act, i.e. persons the candidate), S/o /D/oyrs, a person as limitation which hampers
 The above candidate uses aids and assistive device such as prosthetics & orthotics, hearing aid (name to be specified) which is /are essential for the candidate to appear at the examination with the assistance of scribe. This certificate is issued only for the purpose of appearing in written examinations conducted by recruitment agencies as well as academic institutions and is valid upto (it is valid for maximum period of six months or less as may be certified by the medical authority) 				
(Signature & Name)	(Signature & Name)	(Signature & Name)	(Signature & Name)	(Signature & Name)
Orthopedic / PMR specialist	Clinical Psychologist/ Rehabilitation Psychologist/Psychiatrist/ Special Educator	Neurologist (if available)	Occupational therapist (if available)	Other Expert, as nominated by the Chairperson (if any)
(Signature & Name)				
Chief Medical Officer/Civil Surgeon/Chief District Medical OfficerChairperson				
Name of Government Hospital/Health Care Centre with Seal Place: Date:				